

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **24th** day of **August**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00014/2017

Omkar Nath Tripathi, aged about 72 years, S/o Late Sri Brij Lal Prasad Tripathi, R/o 28B/11 B Ramanand Nagar, Allahpur, District- Allahabad.

.....Applicant.

By Advocate -Shri M.K. Upadhyay

V E R S U S

1. Union of India through its Secretary, Department of Pensioners' Welfare, Ministry of Personal, P.G. & Pensions, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through its Secretary, Department of Post, Ministry of Communication, Dak Bhawan, Sansad Marg, New Delhi-01.
3. The Director of Accounts, Postal Sector D, Aliganj, Lucknow.
4. The Sr. Superintendent of Post Offices, Allahabad Div. Allahabad.

..... **Respondents**

By Advocate : Shri L.P. Tiwari

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Learned counsel for the applicant has moved withdrawal application No.1737 of 2018. The withdrawal Application is allowed. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh OA, if any.

Member-J

RKM/